

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA

**UNSTARRED QUESTION NO. 2673
ANSWERED ON 16.03.2023.**

JJM IN KERALA

2673. SHRI KODIKUNNIL SURESH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has disbursed lesser funds to the State of Kerala from the total pool of allocations granted for utilisation under Jal Jeevan Mission (JJM) even when the timeline for achieving objective of the mission is fast approaching in 2024;
- (b) if so, the details thereof along with the quantum of total allocation for Kerala during the last three years and the current year;
- (c) whether the Government is aware of the list of beneficiaries under JJM in the State of Kerala to be fake or manipulated; and
- (d) if so, the details thereof including the total number of actual and reported beneficiaries under JJM?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) & (b) No, Sir. Under JJM, funds are allocated to States/ UTs, including the State of Kerala, as per approved criteria for fund allocation. Based on the reported expenditure and proposals received from the States/ UTs, requisite funds are made available to them.

Higher allocation and releases of funds have been done to the state of Kerala in 2022-23 than in 2021-22 as is evident from the details of fund allocated and funds released to Kerala, as on 13.03.2022, as under:

(Amt. in ₹ Crore)

Financial Year	Central Share					State Expenditure
	Opening Balance	Allocation	Fund Released	Total available amount	Reported Expenditure	
2019-20	2.58	248.76	101.29	103.87	62.69	57.23
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,394.17	957.44	1,059.57
2022-23*	436.08	2,206.54	1,654.91	2,090.99	1,386.1	1,382.05

(as on 13.03.2023)

(c) & (d) No such information is available with the Department.

Under Jal Jeevan Mission (JJM), the power to plan, approve, implement, operate and maintain water supply schemes are vested with States.

Under JJM, technology is utilized to ensure transparency and accountability including reporting of physical and financial progress on JJM–Integrated Management Information Systems, geo-tagging of assets created under the JJM, Adhar seeding of beneficiaries and third–party inspection to check the quality of work.

As on 13.03.2023, Government of Kerala has reported that the total number of rural households in the State as 70.73 lakhs, out of which 33.15 lakh (46.88%) rural households have provision of potable tap water supply. Since the launch of JJM, as reported by State, 16.51 lakh rural households have been provided with tap water supply.

Further, State, district and village-wise information related to JJM is placed in the public domain, which is available on JJM dashboard at:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>
